## MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2019 HIGH COURT OF MEGHALAYA

Meghalaya	Ť	Name of the State/UT
647	CIVIL	
61	CRIMINAL	Opening Balance
708	CIVIL+ CRIMINAL	ınce
76	CIVIL	ln
6	CRIMINAL	Institution during the month
82	CIVIL+ CRIMINAL	the month
45	CIVIL	Dispo
Ŋ	CRIMINAL CRIMINAL	Disposal Cases during the month
50	CIVIL+ CRIMINAL	
678	CIVIL	Closing
62	CRIMINAL	Closing balance at the end of the month
740	CIVIL+ CRIMINAL	nd of the month
4.80%	CIVIL	% Increase
1.64%	CRIMINAL	% Increase or decrease in pendency vis a vis previous month
4.52%	CIVIL+ CRIMINAL	ndency vis a vis
0	CIVIL	Disposal
0	CRIMINAL CRIMINAL	of cases which ar years old
0		Disposal of cases which are more than five Pendency of cases which are more than five years old at the end of the month
29	CIVIL	Pendenc five yea
2	CIVII. CRIMINAL	Pendency of cases which are more than
31	CIVIL+ CRIMINAL	are more than of the month

Whether any Statewide/Re	Whether any Statewide/Regional Conference held during the month.
Number of Officers who pa	Number of Officers who participated in the said conference
Have any targets been fixed	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?
	What is the progress made on those targets district-wise

ANNEXURE-II